

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 29.08.2018

For the Petitioner/Applicant

For the Respondent

: Mr. Bheem Sain Jain, Advocate, Mr. Nitin Mishra, RA

: Mr. Virendra Ganda, Mr. Ranjan Kumar, Advocate

ORDER

Re-notified for hearing on 26.09.2018.

— Sel —

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

— Sel —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)